

Seventeenth Loksabha

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Title: Regarding upgradation in pay structure of the supervisory staff of Indian Railways

DR. D. RAVIKUMAR (VILUPPURAM): The Honorable Minister of Railways during his video conference on 16th November had categorically stated that all the supervisory staff of Indian Railways will receive the benefit of upgradation of pay structure from GP-Rs. 4,600/- to Rs.4,800/- and Rs.5,400/- but the same has not been accorded to all the supervisory officers of RPF till now. Essentially, some departments of the RPF have received this upgradation, while others have not. This is violative of the equality clause as envisioned under Article 14 of the Constitution of India. The Inspector cadre in RPF is vital for the Force and they work in the frontline 24x7 for ensuring the smooth running of the Railway system. Due to denial of the same, in addition to being deprived of timely promotion, they are also omitted from the upgradation of pay structure which, if implemented, could have provided a much needed relief to their promotional disappointments.

It is also to be noted that promotions have been stagnant in the Indian Railways. It is requested that this may also be looked into. Lack of timely promotions may have the effect of dejection and poor quality of work in the employees of the Indian Railways. As per Section 10 of RPF Act 1957, RPF personnel are treated as Railway employees and as such the above referred upgradation is also applicable to Railway Supervisory Officers. In the light of this, it is requested that the pay structure be upgraded and that pay be granted.